

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.3072/2016

New Delhi, this the 6th day of January, 2017.

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Arun Kumar Sharma

S/o Late Shri Suresh Chand Sharma

R/o 1064, Sector-VIII, R.K. Puram,

New Delhi-110022.

-Applicant

(Aged about 57 years) (Deputy Director)

(By Advocate: Shri Ajesh Luthra)

V E R S U S

1. Union of India,
Through its Secretary,
Ministry of Power, Shram Shakti Bhawan,
Rafi Marg, New Delhi.
2. The Director (Administration),
Central Electricity Authority,
Ministry of Power, Sewa Bhawan,
R.K. Puram, Sector-I, New Delhi. Respondents

(By Advocate: Shri R.N. Singh)

ORDER (ORAL)

By Mr. Justice Permod Kohli

Mr. Ajesh Luthra, learned counsel for the applicant submits that he has instructions from the applicant, who is also present in the Court, to withdraw the petition.

2. Dismissed as withdrawn.

**(NITA CHOWDHURY)
MEMBER (A)**

/kdr/

**(PERMOD KOHLI)
CHAIRMAN**